GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5332 ANSWERED ON:28.04.2010 SETTING UP OF EOPEIGN UNIVERSITIES CAM

SETTING UP OF FOREIGN UNIVERSITIES CAMPUS IN INDIA

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government proposes to allow foreign universities to set up campus in the country;

(b) if so, the details thereof;

(c) the time by which a final decision is likely to be taken in this regard;

(d) whether the Indian students are likely to be benefited and foreign exchange likely to be saved by the Government in the education field;

(e) if so, the details thereof;

(f) whether the indigenous infrastructure in education is likely to be affected after allowing foreign universities to set up campus in the country; and

(g) if so, the details of terms and conditions laid down by the Government for setting up campus in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (g): A legislative proposal for regulating the entry and operation of foreign educational institutions in India has been approved by the Government and a notice thereof has been sent to Parliament. Possible benefits arising out of regulating foreign educational institutions in India include among others, facilitating the participation of globally renowned and quality academic institutions in our higher education sector, and for bringing in foreign education providers for vocational training and skill development to narrow the gap between demand and supply, access to Indian students in innovative areas of studies, enhanced research opportunities, increase in investment and to some extent in the Gross Enrolment Ratio in higher education.

Provisions of the Bill can take effect only subject to approval by Parliament.